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PART IV—Bills introduced in the West Bengal Legislative Assembly; Reports of Select Committees presented or to be presented to that Assembly; and Bills published before introduction in that Assembly.

GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

NOTIFICATION

No. 123-L.—5th February, 2021.—The Governor having been pleased to order, under rule 66 of the Rules

of Procedure and Conduct of Business in the West Bengal Legislative Assembly, the publication of the following Bill, together with the Statement of Objects and Reasons which accompanies it, in the *Kolkata Gazette*, the Bill and the Statement of Objects and Reasons are accordingly hereby published for general information:—

Bill No. 6 of 2021

THE JHARGRAM UNIVERSITY (AMENDMENT) BILL, 2021.

A

BILL

to amend the Jhargram University Act, 2017.

WHEREAS it is expedient to amend the Jhargram University Act, 2017, for the purposes and in the manner hereinafter appearing;

West Ben. Act
XLVIII of 2017.

It is hereby enacted in the Seventy-second Year of the Republic of India, by the Legislature of West Bengal, as follows:—

Short title and
commencement.

1. This Act may be called the Jhargram University (Amendment) Act, 2021.

(2) It shall come into force at once.

*The Jhargram University (Amendment) Bill, 2021.**(Clauses 2-9.)*

- Amendment of long title of XLVIII of 2017. 2. In the long title of the Jhargram University Act, 2017 (hereinafter referred to as the principal Act), for the words “Jhargram University”, the words “Sadhu Ram Chand Murmu University of Jhargram” shall be substituted.
- Amendment of Preamble. 3. In the Preamble of the principal Act, for the words “Jhargram University”, the words “Sadhu Ram Chand Murmu University of Jhargram” shall be substituted.
- Amendment of section 1. 4. In sub-section (1) of section 1 of the principal Act, for the words “Jhargram University”, the words “Sadhu Ram Chand Murmu University of Jhargram” shall be substituted.
- Amendment of section 2. 5. In clause (26) of section 2 of the principal Act, for the words “Jhargram University”, the words “Sadhu Ram Chand Murmu University of Jhargram” shall be substituted.
- Amendment of section 3. 6. In section 3 of the principal Act,—
- (a) in sub-section (1), for the words “Jhargram University”, the words “Sadhu Ram Chand Murmu University of Jhargram” shall be substituted;
 - (b) in sub-section (2), for the words “Jhargram University”, the words “Sadhu Ram Chand Murmu University of Jhargram” shall be substituted;
 - (c) in sub-section (3), for the words “Jhargram University”, the words “Sadhu Ram Chand Murmu University of Jhargram” shall be substituted.
- Amendment of section 38. 7. In section 38 of the principal Act,—
- (i) in sub-section (1), for the words “Jhargram University”, the words “Sadhu Ram Chand Murmu University of Jhargram” shall be substituted;
 - (ii) in sub-section (2), for the words “Jhargram University”, the words “Sadhu Ram Chand Murmu University of Jhargram” shall be substituted.
- Amendment of section 65. 8. In clause (a) of sub-section (8) of section 65 of the principal Act, for the words “Jhargram University”, the words “Sadhu Ram Chand Murmu University of Jhargram” shall be substituted.
- Amendment of section 66. 9. In sub-section (1) of section 66 of the principal Act, for the words “Jhargram University”, the words “Sadhu Ram Chand Murmu University of Jhargram” shall be substituted.

The Jhargram University (Amendment) Bill, 2021.

STATEMENT OF OBJECTS AND REASONS.

It has been proposed that the name of the Jhargram University be changed to the Sadhu Ram Chand Murmu University of Jhargram. Sadhu Ram Chand Murmu was a great poet in Santhali Literature. He was known as Mahakavi. His poems are written in special style which are highly popular in Santhal dominated areas in Jharkhand, West Bengal, Orissa and Assam. The main theme of his poems are concomitant to social reforms and are composed by articulating the views of social and cultural values and ethos. His notable works published after his death are Sari Dhorom Sereng Puthi, Lita Goddet, Ol Daha Anrhe, Sansar Phend and Ishror. The State Government have awarded Tribal Intelligentsias in the name of Sadhu Ram Chand Murmu Smriti Puroskar.

2. Considering the feasibility of the persistent demands of the local people, the State Government have decided to rename the Jhargram University as the Sadhu Ram Chand Murmu University of Jhargram.

3. The Bill has been framed with the above object in view.

4. There is no financial implication involved in giving effect to the provisions of the Bill.

KOLKATA,
The 5th February, 2021.

PARTHA CHATTERJEE,
Member-in-charge.

By order of the Governor,

SUGATO MAJUMDAR,
*Secy. to the Govt. of West Bengal,
Law Department.*